

impressed the Government that the report should come. They have heard it.

[Translation]

SHRI MOHAMMED ALI ASHRAF FATMI (Darbhanga): Mr. Deputy Speaker, Sir, three and a half months have passed.

[English]

MR. DEPUTY-SPEAKER: You have impressed the Government and the Government has heard it. We have made a progress. Let me complete this.

...(Interruptions)

MR. DEPUTY-SPEAKER: We are sitting for a very short time. Kindly resume your seats.

....(Interruptions)

MR. DEPUTY-SPEAKER: Today you have impressed the Government. The Government has heard it.

[Translation]

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur). Even after an interval of three and half months the Government is giving a negative response. (Interruptions).

[English]

14.06 Hrs.

Papers Laid on the Table

Report of the Justice Saikia Commission of Inquiry on Meham incidents and Memorandum of Action Taken thereon etc.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): On behalf of Shri S.B. Chavan, I beg to lay on the table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 the Commissions of Inquiry Act, 1952:
 - (i) Report of the Justice Saikia Commission of Inquiry on Meham incidents.
 - (ii) Memorandum of Action Taken on the above Report.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6428/94]

(3) A copy of the Special Order (Hindi and English versions) dated the 19th October, 1994 issued by the President regarding increase in the amount in respect of Tours Expenses relating to the Governor of Madhya Pradesh for the financial year 1993-94 under sub-section (3) of section 12 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

[Placed in Library. See No. L.T.-6429/94]

Annual Report, Annual Accounts and Review on the working of National Cooperative Housing Federation of India, New Delhi for 1993-94

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English

versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1993-94.

- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1993-94 together with Audit Report thereon.
- (3) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation of India, New Delhi, for the year 1993-94.

[Placed in library See No. LT-6430/94]

Explanatory Statement giving reasons for immediate legislation by the Cable Television Networks (Regulation) Ordinance, 1994.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) on behalf of Shri K.P. Singh Dev, I beg to lay on the table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Cable Television Networks (Regulation) Ordinance, 1994, under rule 71(2) of the Rules of Procedure and Conduct of Business in Lok Sabha.

[Placed in Library. See No. LT-6431/94]

Annual Report and Review on the working of Wadia Institute of Himalyan Geology, Dehradun; Institute for Plasma Research, Gandhinagar; Birbal Sahni Institute of Palaeobotany, Lucknow for 1993-94, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) on behalf of Shri Bhuvnesh Chaturvedi, I beg to lay on the table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1993-94. [Placed in Library, See No. LT-6432/94]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, Gandhinagar, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Plasma Research, Gandhinagar, for the year 1993-94. [Placed in Library, See No. LT-6433/94]
- (3) (i) A copy of the Annual Report (Hindi and

- English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1993-94. [Placed in Library, See No. LT-6434/94]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Calcutta, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Association for the Cultivation of Science, Calcutta, for the year 1993-94. [Placed in Library. See No. L.T- 6435/94]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Agharkar Research Institute, Pune, for the year 1993-94. [Placed in Library. See No. LT-6436/94]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Indian National Science Academy, New Delhi, for the year 1993-94. [Placed in Library. See No. LT-6437/94]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Sciences, India, Allahabad, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the National Academy of Sciences, India, Allahabad, for the year 1993-94. [Placed in Library. See No. LT-6438/94]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, New Delhi, for the year 1993-94., alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Vigyan Prasar, New Delhi, for the year 1993-94. [Placed in Library. See No. LT-6439/94]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Institute of Geomagnetism, Bombay for the year 1993-94. [Placed in Library. See No. LT-6440/94]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Academy of Sciences, Bangalore, for the year 1993-94. [Placed in Library. See No. LT-6441/94]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Mehta Research Institute, of Mathematics and Mathematical Physics Allahabad for the year 1993-94. [Placed in Library. See No. LT-6442/94]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Madras, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Mathematical Sciences, Madras, for the year 1993-94. [Placed in Library. See No. LT-6443/94]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1993-94. [Placed in Library. See No. LT-6444/94]
- (14) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Statement regarding Review by the Government on the working of the Indian Rare Earths Limited, Bombay, for the year 1993-94.
- (ii) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-6445/94]
- (b) (i) Statement regarding Review by the Government on the working of the Electronics

Corporation of India Limited, Hyderabad, for the year 1993-94.

- (ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6446/94]

Review of the working of and Annual Reports of Fertilizer Corporation of India Ltd. New Delhi; Indian Farmers Fertilizer Co-operative Ltd. New Delhi for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Eduardo Faleiro, I beg to lay on the Table—

- (1) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1993-94.
- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-6447/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Farmers Fertilizer Cooperative Limited, New Delhi, for the year 1993-94. [Placed in Library. See No. LT-6448/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing, Pune, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Development of Advanced Computing, Pune, for the year 1993-94. [Placed in Library. See No. LT-6449/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, SAS Nagar, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Electronics Design

and Technology, SAS Nagar, for the year 1993-94. [Placed in Library. See No. LT-6450/94]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Research and Development Centre, Lucknow, for the year 1993-94 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Electronics Research and Development Centre, Lucknow, for the year 1993-94. [Placed in Library. See No. LT-6451/94]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Research and Development Centre, Calcutta, for the year 1993-94 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Electronics Research and Development Centre, Calcutta, for the year 1993-94. [Placed in Library. See No. LT-6452/94]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Research and Development Centre, Mohali, for the year 1993-94 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Electronics Research and Development Centre, Mohali, for the year 1993-94. [Placed in Library. See No. LT-6453/94]

Reviews on the working of and Annual Reports of Andrew Yule and Company Limited, Calcutta; Bharat Ophthalmic Glass Limited, Durgapur for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): I beg to lay on the table:—

- (1) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Statement regarding Review by the Government on the working of the Andrew Yule and Company Limited, Calcutta, for the year 1993-94.

- (ii) Annual Report of the Andrew Yule and Company Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6454/94]

- (b) (i) Statement regarding Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur for the year 1993-94.

- (ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6455/94]
- (c) (i) Statement regarding Review by the Government on the working of the Hindustan Cables Limited, Calcutta, for the year 1993-94.
- (ii) Annual Report of the Hindustan Cables Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6456/94]
- (d) (i) Statement regarding Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1993-94.
- (ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bangalore, for the year 1993-94 alongwith Audited Accounts. [Placed in Library. See No. LT-6457/94]
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Central Manufacturing Technology Institute, Bangalore, for the year 1993-94. [Placed in Library. See No. LT-6458/94]

Annual Reports and Reviews on the working of Central Institute of Tool design, Hyderabad; Central Institute of Hand Tools, Jalandhar for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Central Institute of Tool Design Hyderabad, for the year 1993-94. [Placed in Library. See No. LT-6459/94]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hand Tools, Jalandhar, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions)

regarding Review by the Government on the working of the Central Institute of Hand Tools, Jalandhar, for the year 1993-94. [Placed in Library. See No. LT-6460/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1993-94. [Placed in Library. See No. LT-6461/94]

Cable Television Networks (Regulations) ordinance, 1994 (No. 9 of 1994) Contingency Fund of India (Amendment) Ordinance, 1994 (No. 10 of 1994) etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): I beg to lay on the Table

A copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution:—

- (1) The Cable Television Networks (Regulation) Ordinance, 1994 (No. 9 of 1994) promulgated by the President on the 29th September, 1994. [Placed in Library. See No. L.T. 6462/94]
- (2) The Contingency Fund of India (Amendment) Ordinance, 1994 (No. 10 of 1994) promulgated by the President on the 10th October, 1994 [Placed in Library. See No. L.T. 6463/94]
- (3) The Industrial Development Bank of India (Amendment) Ordinance, 1994 (No. 11 of 1994) promulgated by the President on the 12th October, 1994. [Placed in Library. See No. L.T. 6464/94]
- (4) The Special Protection Group (Amendment) Ordinance, 1994 (No. 12 of 1994) promulgated by the President on the 16th November, 1994 [Placed in Library. See No. L.T. 6465/94]

14.08½ hrs.

Resignation by Member

MR. DEPUTY-SPEAKER: Let me make a small announcement.

I have to inform the House that the Speaker has received a letter dated 5th December, 1994 from Shri Vishwanath Pratap Singh, an elected Member from Fatehpur parliamentary constituency of Uttar Pradesh, resigning his seat in Lok Sabha. The resignation is written in his own handwriting, and was delivered to the Speaker in person. The